

N
ITEM NO.68

COURT NO.9

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 1789/2012

(From the judgement and order dated 11/10/2011 in CMWP
No.1409/2003, of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HINDALCO INDUSTRIES LTD.

Petitioner(s)

VERSUS

NORTHERN COALFIELD LIMITED & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 13/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Dr. A.M. Singhvi, Sr. Adv.
Mr. Syed Shahid Hussain Rizvi, Adv.
Mr. Amit Bhandari, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with SLP(C)...CC No. 2582 of 2012.

(KUSUM SYAL)
SR.P.A

(SHARDA KAPOOR)
COURT MASTER